

F.No. J-11017/3/2017-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhawan, New Delhi,  
Dated 26<sup>th</sup> May, 2017

**ORDER**

The President is pleased to engage following Advocates in various categories of panel counsel for conducting Central Government litigation before the following Courts as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

<b>Delhi High Court Government Pleader</b>			
<b>Sr. No.</b>	<b>Name</b>	<b>Contact details</b>	<b>Enrollment No.</b>
1.	Ms. Divyya Kapur	B-61, Greater Kailash-1, New Delhi. Mob: 9958271122 Email: <a href="mailto:divvyakapur@gmail.com">divvyakapur@gmail.com</a>	D/574/2011
<b>Delhi High Court Senior Panel Counsel</b>			
2.	P. S. Singh	B-15, Jangpura Extension, New Delhi Pin-110014. Mob: 9810282890, 8588820583 Phone: 011-24371008 Email: <a href="mailto:legalaxis.ps@gmail.com">legalaxis.ps@gmail.com</a>	D/846/2001
<b>CAT (PB), New Delhi Senior Panel Counsel</b>			
3.	Rishabh Sahu	315, Lawyer's Chamber, Delhi High Court, New Delhi. Mob: 9910055066 Email: <a href="mailto:rishabh@sahulegal.com">rishabh@sahulegal.com</a>	D/1898/2006
4.	Shailendra Tiwary	Flat No.-902, Towers-6, Supreme Towers, Sector-99,NOIDA, UP-201304. Mob: 9999227791, 9868061777 Email: <a href="mailto:mintutiwary101@gmail.com">mintutiwary101@gmail.com</a>	D/665/1995
5.	Shlok Chandra	3, Dr. Rajendra Prasad Road, New Delhi-110001. Mob: 9999670588	D/1056/2009

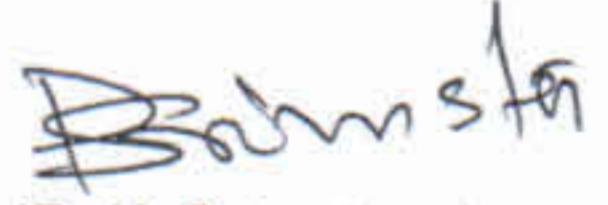




CAT (PB), New Delhi Additional Central Govt. Standing Counsel			
6.	Kumar Onkareshwar	Q-16-B, Lower Ground Floor, Jangpura Extn., New Delhi, Pin-110014. Mob: 9818139947, 9136358507 Phone: 011-43527688 Email: kumaronkareshwar@gmail.com	D/1275/2011

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
3. The Registrar, Delhi High Court.
4. The Registrar, CAT (PB), New Delhi.
5. The Incharge, Litigation (High Court/CAT) Section, New Delhi.
6. All the panel counsel as mentioned herein above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945